

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:599
ANSWERED ON:09.12.2013
RESTRICTIONS NEAR DEFENCE ESTABLISHMENTS
Argal Shri Ashok

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is restriction on construction of building / structure within 200 metre periphery around the outer wall of the Defence Research and Development Establishment (DRDE) at Gwalior;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether any building / structure has been constructed within the said periphery after year 2005;
- (d) if so, the details thereof and the action taken by the Government in this regard;
- (e) whether any public utility structure like overbridge, railway line etc., are posing security threat to the DRDE; and
- (f) if so, the details thereof and the remedial measures taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. The restrictions with regards to constructions have been imposed vide SRO 105 dated 30th August 2005 published in the weekly Gazette of India, New Delhi dated 11-17 September 2005 under clause (c) of Section 7 under the provisions of Works of Defence Act 1903 on all lands comprised in the area lying within a distance of approximately 200 metres from the crest of the outer parapet of the Defence Research and Development Establishment (DRDE), Jhansi Road, Gwalior in the State of Madhya Pradesh.

(c) & (d): Yes, Madam. Two private constructions started coming up within 200 metre periphery of DRDE after 2005 for which permissions were granted by the Municipal Corporation of Gwalior. After objections were raised by DRDE, Gwalior, the Municipal Corporation withdrew the permission in the light of Gazette Notification 2005 and construction activities were stopped. However, another Building i.e. of Municipal Corporation HQrs, Gwalior has come up in gross violation of the Gazette Notification.

(e) No, Madam.

(f) In view of (e) above, Question does not arise.